

(2024) 02 MEG CK 0024

Meghalaya High Court At Shillong

Case No: Public Interest Litigation No. 2 Of 2022

In Re: (Sou Motu):

Illegal Mining Of Coal In

The State Of

Meghalaya Vs

Vs

APPELLANT

RESPONDENT

Date of Decision: Feb. 9, 2024

Hon'ble Judges: H.S. Thangkhiew, J; W. Diengdoh, J

Bench: Division Bench

Advocate: A. Kumar, R. Colney, Dr. N. Mozika, S. Rumthao, M.Z. Ahmed, B. Dutta, A.M. Dutta

Judgement